

अध्यक्ष महोदय : मेरी समझ में नहीं आता कि इतने मेम्बर खड़े हो कर एक साथ अपनी बात कैसे कह सकेंगे।

Dr. L. M. Singhvi (Jodhpur): In view of the heat that would prevail in Delhi at the time the next session is proposed to be summoned, would you consider, Sir, persuading the Government to have the session during the morning hours rather than during the day hours?

Mr. Speaker: That we will see.

श्री श्रींकार लाल बेरबा (कोटा) : केवल १७वें संविधान संशोधन बिल के लिए इस संकटकारीन स्थिति में जनता का १० लाख रुपया खर्च करना अनुचित है।

अध्यक्ष महोदय : मैं इसकी इजाजत नहीं देता।

श्री दागड़ी (दिसार) : * *

अध्यक्ष महोदय : कोई इस तरह की बात लिखी न जाये।

श्री योगेन्द्र झा (मधुबनी) : **

NOTIFICATION UNDER THE AGRICULTURAL REFINANCE CORPORATION ACT, 1963.

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, on behalf of Shrimati Tarkeshwari Sinha. I beg to lay on the Table a copy of Notification No. G.S.R. 625 dated the 18th April, 1964, making certain amendment to the Agricultural Refinance Corporation General Regulations, 1963, under sub-section (5) of section 46 of the Agricultural Refinance Corporation [Act, 1963. Placed in Library. See No. LT-2869/64.]

REGULATIONS UNDER EMPLOYEES' PROVIDENT FUNDS ACT, 1952

Shri C. R. Pattabhi Raman: Sir, I beg to lay on the Table a copy of the Employees' Provident Fund Organisation (Staff Contributory Provident Fund) Amendment Regulations, 1964, published in Notification No. G.S.R. 261 dated the 22nd February, 1964, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library. See No. LT-2870/64.]

13.13 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH AND AUDIT REPORT THEREON

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): Sir, I beg to lay on the Table a copy of Annual Report of the Council of Scientific and Industrial Research for the year 1963-64, along with a copy of its Annual Accounts for the year 1962-63 and the Audit Report thereon. [Placed in Library. See No. LT-2868/64.]

13.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table the Minutes of the sittings (32nd to 44th) of the Committee on Private Members' Bills and Resolutions held during the current Session.

**Not recorded.